

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 142/2017  
IN  
CP (IB) NO. 42/Chd/Hry/2017**

**Under Rule 11 of the National Company  
Law Tribunal Rules, 2016.**

In the matter of:

Corporation Bank.

.... Petitioner/Financial Creditor.

Vs.

Amtek Auto Limited.

.....Respondent/Corporate Debtor.

Present: Mr. Sanjay Bhatt, Advocate for the Resolution Professional.  
Sh.Rakesh Gupta and Mr. Puneet Jain, Advocates for Indian  
Overseas Bank.

Mr. Rakesh Gupta, Advocate for the Indian Overseas Bank filed reply  
with copy advance to the counsel opposite. Arguments heard in part. List the  
matter on 12.10.2017.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

October 06, 2017  
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